

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.08.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5965 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Anil Kumar Malik & Anr. Vs. Pramod Kumar Sharma	Sabhay Choudhary
2.	I.A. No. 5966 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bhaskar Gopal Shetty Vs. ASREC (India) Ltd.	Piyush Sachdev
3.	I.A. No. 5967 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Brahmaputra Tele-productions Pvt Ltd and Ors. Vs. Brahmaputra Iron & Steel Company Pvt. Ltd. & Ors.	Vishwa Aman Kandwal

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